

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

CP (IB)-03/I&BC/(MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMKAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.06.2018**

NAME OF THE PARTIES: **WEALTHTREE ADVISORS PVT. LTD.**

v/s.

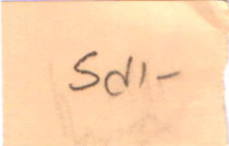
PROTHOM INDUSTRIES INDIA PVT. LTD.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER
5. CP (IB)-03/I&BC/(MB/2017

At request of the Petitioner Counsel, list this matter for hearing on
2.8.2018.


RAVIKUMAR DURAISAMY
Member (Technical)


B.S.V. PRAKASH KUMAR
Member (Judicial)